

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**NEW DELHI**

**COMPANY APPEAL (AT) (INSOLVENCY) NO.417 OF 2020**

**In the matter of:**

Next Orbit Ventures Fund

Appellant

Vs

Print House India Pvt Ltd & Ors

Respondent

**Present:**

**Mr Kumar Anurag Singh, Mr. Zain A Khan, Advocates for Appellant.**

**Mr. Arpan Behl, Mr. Dhruvad Vaghani, Advocates for R2.**

**Mr. Dinkar Singh, Advocate for R1/RP.**

With

**COMPANY APPEAL (AT) (INSOLVENCY) NO.744 OF 2020**

**In the matter of:**

Next Orbit Ventures Fund

Appellant

Vs

Print House India Pvt Ltd & Ors

Respondent

**Present:**

**Mr Kumar Anurag Singh, Mr. Zain A Khan, Advocates for Appellant.**

**Mr Krishnendu Datta, Sr. Advocate, Mr. Rahul Gupta, Mr Rohaan R Sonawane, Advocates for R1.**

**Mr. Arpan Behl, Mr. Dhruvad Vaghani, Advocates for R3.**

**Mr. Dinkar Singh, Advocate for COC, R2.**

**ORDER**

**09.04.2021:** Heard further arguments advanced by Mr. Krishnendu Datta, learned senior counsel for Respondent No.1 in Company Appeal (AT)(Insolvency) No.744/2020. Hearing on his part concluded. Heard Mr Dinkar Singh, learned counsel representing Respondent No.1 in Company Appeal (AT)(Insolvency) No.417/2020 and Respondent No.2 (COC) in Company Appeal (AT) (Insolvency) No. 744/2020. Hearing on his part

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concluded. Heard Mr. Arpan Behl, learned counsel representing Respondent No.2 in Company Appeal (AT)(Insolvency) No.714 of 2020 and Respondent No.3 in Company Appeal (AT)(Insolvency) No.744 of 2020. Hearing on his part concluded. Heard Mr. Kumar Anurag Singh, learned counsel representing Appellant in both the appeals in rejoinder. Hearing on his part concluded.

Written submissions alongwith compilation of relevant judgements, if not filed, may be filed by 12<sup>th</sup> April, 2021 in pre lunch session.

**Judgement reserved.**

**(Justice Bansi Lal Bhat)  
Acting Chairperson**

**(Dr. Ashok Kumar Mishra)  
Member (Technical)**

**(Ms Shreesha Merla)  
Member (Technical)**

**Bm/gc**